

**IN THE INCOME TAX APPELLATE TRIBUNAL,
KOLKATA 'A' BENCH, KOLKATA**

Before Shri Rajpal Yadav, Vice-President (KZ)

&

Shri Rajesh Kumar, Accountant Member

**I.T.A. No. 486/KOL/2020
Assessment Year: 2015-2016**

Devendra Surana,.....Appellant
C/o. Subash Agarwal & Associates, Advocates,
Siddha Gibson,
1, Gibson Lane, Suite-213, 2nd Floor,
Kolkata-700069
[PAN: AOBPS9668B]

-Vs.-

Principal Commissioner of Income Tax-10,.....Respondent
Aayakar Bhawan, Dakshin,
2, Gariahat Road, Kolkata-700068

Appearances by:

Shri Subash Agarwal, Advocate, appeared on behalf of the assessee
Md. Ghayas Uddin, CIT (DR), appeared on behalf of the Revenue

Date of concluding the hearing : June 06, 2022

Date of pronouncing the order : June 06, 2022

O R D E R

Per Rajpal Yadav, Vice-President (KZ):-

This appeal filed by the assessee is directed against the order of Id. Principal Commissioner of Income Tax-10, Kolkata dated 03.07.2020 passed under section 263 of the Income Tax Act, 1961.

2. Shri Devendra Surana, the assessee, has moved an application dated 02.06.2022 seeking the permission of the Bench to withdraw this appeal. Since the Id. D.R. has no objection in this regard, the permission as sought

by the assessee is granted and accordingly the appeal of the assessee is dismissed as withdrawn.

3. In the result, the appeal of the assessee is dismissed.

Order pronounced in the open Court on June 06, 2022.

**Sd/-
(Rajesh Kumar)
Accountant Member**

**Sd/-
(Rajpal Yadav)
Vice-President (KZ)**

Kolkata, the 6th day of June, 2022

Copies to : (1) ***Devendra Surana,
C/o. Subash Agarwal & Associates, Advocates,
Siddha Gibson,
1, Gibson Lane, Suite-213, 2nd Floor,
Kolkata-700069***

(2) ***Principal Commissioner of Income Tax-10,
Aayakar Bhawan, Dakshin,
2, Gariahat Road, Kolkata-700068***

(3) *Commissioner of Income Tax- , Kolkata,*
(4) *The Departmental Representative*
(5) *Guard File*

TRUE COPY

By order

***Assistant Registrar,
Income Tax Appellate Tribunal,
Kolkata Benches, Kolkata***

Laha/Sr. P.S.